

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 3 in CIVIL APPEAL NO. 1318 OF 2011

STATE OF ORISSA & ORS.

Appellant (s)

VERSUS

MANJUSHREE PATNAIK

Respondent(s)

(With appln(s) for modification of Court's Order and office report)

Date: 21/02/2013 This Matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s)/

Applicants

Mr. Radha Shyam Jena,Adv.

Mr. Siddharth Panda,Adv.

Ms Pabitra Ku. Biswal,Adv.

For Respondent(s)

Ms. Manjula Gupta,Adv.

Mr. Prem Sunder Jha,Adv.

Mr. Devendra Kr.Singh,Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the applicants and perused the relevant material.

Interlocutory application is dismissed in terms of the signed order.

[Madhu Bala]

Sr.PA

(Signed order is placed on the file)

[Savita Sainani]

Court Master

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NO. 3

IN

CIVIL APPEAL NO. 1318 OF 2011

STATE OF ORISSA & ORS.

... APPELLANT (S)

VERSUS

MANJUSHREE PATNAIK

... RESPONDENT (S)

O R D E R

Heard learned counsel for the applicants and perused the relevant material.

Interlocutory application is dismissed.

.....J.
[P. SATHASIVAM]

NEW DELHI
FEBRUARY 21, 2013

.....J.
[DR.B.S. CHAUHAN]